and Development Authority Act, 1999:-

- (1) No. IRDAI/Reg/3/182/2022, dated the 6<sup>th</sup> December, 2022, publishing the Insurance Regulatory and Development Authority of India (Regulatory Sandbox) (Amendment) Regulations, 2022.
- (2) No. IRDAI/Reg/4/183/2022, dated the 6<sup>th</sup> December, 2022, publishing the Insurance Regulatory and Development Authority of India (Insurance Intermediaries) (Amendment) Regulations, 2022.
- (3) No. IRDAI/Reg/5/184/2022, dated the 9<sup>th</sup> December, 2022, publishing the Insurance Regulatory and Development Authority of India (Appointed Actuary) Regulations, 2022.
- (4) No. IRDAI/Reg/6/185/2022, dated the 6<sup>th</sup> December, 2022, publishing the Insurance Regulatory and Development Authority of India (Actuarial Report and Abstract for Life Insurance Business) (Amendment) Regulations, 2022.
- (5) No. IRDAI/Reg/7/186/2022, dated the 6<sup>th</sup> December, 2022, publishing the Insurance Regulatory and Development Authority of India (Assets, Liabilities and Solvency Margin of General Insurance Business) (Amendment) Regulations, 2022.
- (6) No. IRDAI/Reg/8/187/2022, dated the 6<sup>th</sup> December, 2022, publishing the Insurance Regulatory and Development Authority of India (Other Forms of Capital) Regulations, 2022.
- (7) No. IRDAI/Reg/9/188/2022, dated the 6<sup>th</sup> December, 2022, publishing the Insurance Regulatory and Development Authority of India (Registration of Indian Insurance Companies) Regulations, 2022.

[Placed in Library. For (1) to (7) See No. LT-8396/17/22]

II. A copy (in English and Hindi) of the Public Enterprises Survey Annual Report on the performance of Central Public Sector Enterprises, for the year 2021-22.

[Placed in Library. See No. LT-8190/17/22]

## Report and Accounts (2021-22) of NMDFC, New Delhi and related Papers

अल्पसंख्यक कार्य मंत्रालय में राज्य मंत्री (श्री जॉन बर्ला) : महोदय, मैं कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा (1)(ख) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूं:-

- (a) Twenty-eighth Annual Report and Accounts of the National Minorities Development and Finance Corporation (NMDFC), New Delhi, for the year 2021-22, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.

  [Placed in Library. See No. LT-8264/17/22]

## Reports of the Comptroller and Auditor General of India

वित्त मंत्रालय में राज्य मंत्री (श्री पंकज चौधरी): महोदय, मैं संविधान के अनुच्छेद 151 के खंड (1) के अंतर्गत निम्नलिखित प्रतिवेदनों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूं:-

(i) Report of the Comptroller and Auditor General of India - Sabka Vishwas (Legacy Dispute Resolution) Scheme (SVLDRS) 2019 - Union Government - Department of Revenue - (Indirect Taxes - Goods and Services Tax, Central Excise and Service Tax) - Report No.14 of 2022;

[Placed in Library. See No. LT-8137/17/22]

- (ii) Report of the Comptroller and Auditor General of India for the year ended March, 2021 Derailment in Indian Railways Union Government (Railways) Performance Audit Report No.22 of 2022;

  [Placed in Library. See No. LT-8138/17/22]
- (iii) Report of the Comptroller and Auditor General of India for the year ended March, 2021 - Union Government (Railways) - Railways Finances - Report No.23 of 2022;

[Placed in Library. See No. LT-8139/17/22]

(iv) Report of the Comptroller and Auditor General of India for the year ended March, 2021 - Union Government (Railways) - (Compliance Audit) - Report No.25 of 2022 (Volume-I);

[Placed in Library. See No. LT-8140/17/22]

(v) Report of the Comptroller and Auditor General of India on Management and Outcome of Mission Mode Projects in DRDO -